Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2012

Dated: 29th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M.P. Poorv Kshetra Vidyut Vitran Co. Ltd. & Ors. **... Appellant(s)**

Versus

Madhya Pradesh Electricity Regulatory Commission **....Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Mr. G. Tiwari (Rep.)

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on ***19.07.2013.*** In the meantime, the learned counsel for the Appellant is directed to file his Written Submissions on or before 01.07.2013 after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg